

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82, 11 & 49 of 2014

Dated : 7th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 82 of 2014

**Guttaseema Wind Energy Company ... Appellant(s)
Pvt. Ltd.**

Versus

**Karnataka Electricity Regulatory ... Respondent(s)
Commission & Ors.**

**Counsel for the Appellant (s) : Mr. Sridhar Prabhu
Mr. Ananatha Narayana M.G.**

**Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-1
Mr. Darpan K.M.
Mr. B.C. Thiruvengadam for
R-3 to R-7
Mr. S.Nithin
Mr. G.S.Kannur for R-8**

Appeal No. 11 of 2014

&

IA no. 14 of 2014

In the matter of

Indian Wind Power Association ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. Respondent(s)**

